	Annexure -														
	Name of the Corporate Debtor: S R Timber Products Private Limited; Date of commencement of CIRP: 7th April, 2025 List of creditors as on: 30.04.2025														
				List of secu	red financia	creditors (other than	financial creditors belo	onging to ar	ny class of cre	ditors)					
	(Amount in Rs.)														
SI.	Name of creditor	Details of clai	m received		Details of claim admitted						Amount of any	Amount of claim	Amount of claim	Remarks, if any	
No.		Date of	Amount Claimed	Amount of claim	Nature of	Amount covered	Amount covered by	Whether	% voting	contingent	mutual dues, that	rejected	under		
		receipt		admitted	claim	by security interest			share in	claim	may be set-off		verification / not		
					0.0	ay coounty into oct	•		CoC				admitted		
					Secured									Note 1.9	
1	State Bank of India		1,324,571,338.51	1,117,027,214.78	Financial	1,117,027,214.78	1,117,027,214.78	NO	100.00%	-	-		207,544,123.73	Note-1 &	
					Creditor									Note-2	
	Total	·	1,324,571,338.51	1,117,027,214.78		1,117,027,214.78	1,117,027,214.78		100.00%					·	

Note

1 Primary Security:

Stock and Receivables

Collateral Security:

- 1. All that piece and parcel of land measuring an area of 11 cottahs 6 chittacks more or less lying and situated at Mouza Faridpur comprised in Dag No. 757 under Khatian No.175, J.L No. 74, P.S-Durgapur, District Burdwan standing in the name of M/s. S.R Timber Products Pvt. Ltd. bearing Title Deed No. 1-3702 registered in the office of the Additional District Sub Registrar, Durgapur, Dist. -Burdwan for the year 2001.
- 2. All that piece and parcel of land measuring an area of 22-1/2 satak equivalent to 13 cottahs 10 chittacks more or less lying and situated at Mouza Faridpur comprised in Dag No. 758 under Khatian No. 84, J.L No. 74, P.S Durgapur, District-Burdwan standing in the name of M/s. S.R Timber Products Pvt. Ltd. bearing Title Deed No. 1-3460 registered in the office of the Additional District Sub Registrar, Durgapur, Dist. Burdwan for the year 2001.
- 3. All that Flat No. F on the 1st Floor of the building named and known as 'Narayani Niwas Complex' containing an area measuring abount 875 sq ft more or less and in all super privileges areas thereon lying and situated at 268, G.T Road, (Formerly 61, G.T Road), P.S Bally, District Howrah within the limits of Bally Municipality and ward No. 17, standing in the name of M/s. S. R Timber Products Pvt. Ltd bearing Title Deed No. I-1581 registered in the Additional District Sub Registrar of Howrah, District. Howrah for the year 2003.
- 2 No.of Personal Gurantors -5 (Five),

Amount of claim covered by security interest- Rs 1,32,45,71,338.51. Gurantee was given vide gurantee agreement dated 28.03.2014. Name of Guarantors- Akhikesh Singh, Chitra Singh, Vivek Kumar Singh, Sashi Bhusan Singh and S R Worth Ltd